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Dt. of decision:11-6-1996

Ch. Janardhan .. Applicant

1. The Sr. Dy. Director-General,
Geological Survey of India,
Southern Region, Bandlaguda,
Hyderabad-500660
2. Smt. A. Thailamba,
Presently Designated as Lab. Asst (Geol)
Geological Survey of India,
Southern Region, Hyderabad-500660

Counsel for the applicant : Sri M. Surender Rao
Counsel for the respondents : Sri V. Rajeshwar Rao and
Sri V. Venkateshwar Rao

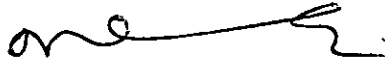
Hon'ble Mr. Justice M.G. Chaudhari : Vice Chairman
Hon'ble Sri R. Rangarajan : Member (A)

X Oral order as per Mr. Justice M.G. Chaudhari, V.C. X

2. Mr. V.Venkateshwar Rao states that he has been informed that the witness who was proposed to be examined has died a few days back. Hence that question does not survive.

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3. As the counsel for the applicant is absent, the
O.A. is dismissed. No order as to costs.




(R. Rangarajan)
Member (A)



(M.G. Chaudhari)
Vice Chairman

Dt.11-6-1996
(Open Court dictation)


Tn-646
Deputy Registrar O.C.

kmv